

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

WINTER SESSION

WEDNESDAY, DECEMBER 13, 2017

PRIVATE MEMBERS BUSINESS

1. Questions.
2. Shri PYNSHNGAINLANG SYJEM, MLA to call the attention of the Chief Minister in-charge Mining and Geology under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in “**The Shillong Times**” dated 4th May, 2017 under the caption “MMDC to mine coal in State on behalf of miners”.
3. Special Motion.
4. Motions.

*Shillong,
The 8th December, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*